

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

2185
NO. /S & A Cell/2010

Dated 29/03/2010

In exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 and as per the amended notification no. 7120/D-2517/XXI-B/C.G./07 dated 14.08.07 and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), The High Court of Chhattisgarh notifies the vacancies in respect of Senior Civil Judge as under:-

I.

a)	Promotion in accordance with sub rule 2 of Rule 3	33 posts
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BY ORDER OF HON'BLE HIGH COURT

Arvind
(Arvind Shrivastava)

REGISTRAR GENERAL AND
SECRETARY

COMMITTEE FOR RECRUITMENT

2186
Endt. No. /S & A Cell/2010

Bilaspur, Dated 29/03/2010

Copy forwarded to :-

- 1- The Controller, Government Regional Press, Khairagarh Road, Rajnandgaon with a request to publish it positively on 31.03.2010 in extra-ordinary issue as per the Hon'ble Supreme Court order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & Ors.).
- 2- The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, D.K.S. Bhavan, Raipur for information.

G. Minhajuddin
(G. Minhajuddin)

DIRECTOR JOTI AND I/C
SELECTION & APPOINTMENT CELL